IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-53/ND/2017

In the	matter	of:
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Manish Traders

..PETITIONER

Vs.

Musical Cafe (P) Limited

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 08.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

.

For the Respondent/Corporate Debtor::

For the Intervener

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 28.2.2018.

:

List on 28.2.2018.

(R. VARADHARAJAŃ) MEMBER (JUDICIAL)

Surjit 08.2.2018